

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 235 of 2017 (SZ)

Applicant(s)

P. K. Dhananjayan,
Tiruvannamalai

Vs.

Respondent(s)

The State rep by Home Secretary,
Home Department, Secretariat,
Chennai and 6 others.

Legal Practitioners for Applicant(s)

M/s K. Narayanan

Legal practitioners for respondent(s)

M/s. E. Manoharan for R1 to R7

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| Note of the Registry | Orders of the Registrar |
| Order No. | <p>Date: 29.08.2018</p> <p>Applicant & counsel not present. No representation for respondents. For appearance of both and reply of R1 to R7 call on 26.09.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p> |